

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15774/2016

(Arising out of impugned final judgment and order dated 28/01/2016 in CMWP No. 75/2014 passed by the High Court Of Judicature at Allahabad)

CENTRAL WAREHOUSING CORPORATION AND ANR.

Petitioner(s)

VERSUS

M/S. PASWARA CHEMICALS LTD. AND ORS.

Respondent(s)

(with interim relief and office report)

Date : 18/07/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) Mr. K.K. Tyagi, Adv.
Mr. Anoop Kumar, Adv.
Mr. Sarvam Ritam Khare, Adv.

For Respondent(s)
Mr. Sarvam Ritam Khare, Adv.
Mr. Shree Pal Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

To be listed along with SLP(c) No. ...CC 10709/2016.

(Ashwani Thakur)
COURT MASTER

(Tapan Kr. Chakraborty)
COURT MASTER